




(10)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/114/(IB)/2017
NAME OF THE PETITIONER(S) : SHAH BROTHERS ISPAT LTD
NAME OF THE RESPONDENT(S) : TECH MEGACORP INTERNATIONAL PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	Mr. Arun Mohan	Counsel for Petitioner	
2.	K. Chandrasekaran	Counsel for SBI	
3.	V. NARAYAN	P.C.S. for RP	

ORDER

Counsel for petitioner/Operational creditor present. IRP present. Counsel representing the State Bank of India present and filed counter. Heard the submissions of both the sides. Order is reserved.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)